

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3975
ANSWERED ON:21.03.2013
SCHOLARSHIPS TO STUDENTS OF MINORITY COMMUNITIES
Rajendran Shri C.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the criteria being followed for granting the scholarships to students belonging to minority communities in the country under various schemes;
- (b) whether the Government proposes to increase the amount of scholarships under the said schemes;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) To be eligible for scholarship, the student should belong to one of the five notified Minority Communities. He/ she should have secured not less than 50% marks in the previous qualifying examination and the annual income of parents/ guardian from all sources should not be more than Rs. 1.00 Lac in case of Pre-matric, Rs. 2.00 Lac in case of Post-matric and Rs. 2.50 Lac in case of Merit-cum-Means based Scholarship.
- (b) to (c) There is no such proposal under consideration. The Ministry is of the opinion that Scholarship amount as sanctioned by the Union Cabinet are on higher side. A student can claim Rs.7,000/-, Rs.10,000/- and Rs.30,000 under Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme and Merit-cum-Means based Scholarship Scheme respectively. Full course fee is reimbursed in respect of 85 listed institutes.
- (d) Does not arise.